

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2921  
ANSWERED ON:14.03.2011  
REPAIRS OF ROADS NHS AND BRIDGES  
Singh Shri Bhola

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Government has received any request from Bihar in regard to construction and repair of roads/National Highways and bridges;
- (b) if so, the details thereof alongwith the names of roads and bridges in regard to which requests have been received; and
- (c) the details of the proposals on which the work has been started alongwith the funds allocated so far in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) Yes, Madam. The Ministry is primarily responsible for development and maintenance of National Highways (NHs) in the country. Works of development & maintenance of NHs are sanctioned by Ministry in Annual Plan of each financial year as per inter-se-priority, traffic need, condition of the stretch and availability of resources, subject to the limit of sanction determined by the annual allocation and sanctions already available with the State. The State Government submits detailed estimates for the works included in the Annual Plan for sanction by the Ministry. The sanctioned works are executed by respective State Governments for which agency charge @ 9% of the cost of work are paid to the State Government. Development and maintenance of State Roads lie within the purview of respective State Governments. Improvement work on State Roads are also under undertaken out of Central Road Fund as per Central Road Fund (State Roads) Rule, 2007 based on the recommendation of the respective State Governments. Apart from this, improvement of road stretches falling in the district affected by Left Wing Extremism (LWE) are sanctioned by this Ministry under LWE scheme.

(b) & (c) Details of proposals for road and bridge works received from Govt. of Bihar and sanctioned by Ministry under various schemes along with the funds allocated during current financial year are annexed.